

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 7 of 2004

Monday, this the 28th day of June, 2004

CORAM

HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

1. Sankaranarayanan O.M,  
S/o Vishnu Namboothiri,  
Lower Division Clerk (now relieved),  
Kendriya Vidyalaya, Ottapalam, Palakkad - 679 103  
Residing at B1, Staff Quarters,  
Kendriya Vidyalaya, Ottapalam. ....Applicant

[By Advocate Shri K.P.Dandapani]

Versus

1. Union of India, represented by the  
Secretary to Government of India,  
Ministry of Human Resources, New Delhi.

2. The Commissioner, Kendriya Vidyalaya Sangathan,  
18, Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi - 110 016

3. The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan, Regional Office,  
IIT Campus, Chennai - 600 036

4. The Principal, Kendriya Vidyalaya,  
Ottapalam, Palakkad - 679 103 ....Respondents

[By Advocate Shri C. Rajendran, SCGSC (R1)]  
[By Advocate M/s Iyer & Iyer (R2 to R4)]

O R D E R  
(Oral)

HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

When the matter came up for hearing, learned counsel for the applicant submitted that the applicant has been brought back to Ottapalam since his deputation period was over and nothing survives and therefore, he is not pressing the OA. The OA is dismissed as not pressed. No costs.

Monday, this the 28th day of June, 2004

  
K.V. SACHIDANANDAN  
JUDICIAL MEMBER